

ITEM NO.10

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2290/2024

JIJO C GEORGE

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.
FOR ADMISSION

Respondent(s)

IA No. 28468/2024 - EXEMPTION FROM FILING O.T.

IA No. 18932/2024 - EXEMPTION FROM FILING O.T.

IA No. 18929/2024 - EXEMPTION FROM FILING O.T.

IA No. 140345/2024 - EXEMPTION FROM FILING O.T.

IA No. 18931/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURESIA No. 235381/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURESIA No. 93811/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 140344/2024 - VACATING STAY

Date : 11-12-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Appellant(s) Mr. S. Nagamuthu, Sr. Adv.
Mr. Atul Shankar Vinod, AOR

For Respondent(s) Mr. Vishwajeet Singh, Sr. Adv.
Mrs. Mona K. Rajvanshi, AOR
Mr. Anurag Kashyap, Adv.

Mr. Adarsh Upadhyay, AOR
Mr. Aman Pathak, Adv.
Mr. Shashank Pachauri, Adv.
Ms. Riya Sethi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Though there is an application filed to vacate
the order of stay granted by this Court, we deem it
appropriate to take up the pending appeal for early
hearing.

Accordingly, the application is directed to be posted along with the main appeal on 30.04.2025.

Original records to be called for in the meantime.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)